

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.425/9/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2020

Name of the Company: Nuvoco Vistas Corporation Ltd.
V/s.
Northway Spaces Ltd.

Section: Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Amit Laddha, Learned Counsel Ms. Ujjaini Chatterjee and

Learned Counsel Mr. Siddartha Sharma appeared for the Operational Creditor.

Learned Counsel Mr. Kunal P Vaishnav appeared for the Corporate Debtor.

Pleadings are complete. We direct counsels for both sides either to appear for hearing or file written note of arguments (not more than three pages) within two weeks.

In view of this, IA No. 259 of 2020 stands disposed of.

Main matter to appear on 04.08.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 8th day of July, 2020.

SK


(MADAN B GOSAVI)
MEMBER (JUDICIAL)